

[English]

The contract has been given to the Jain Studios which is owned by Mr. Jain, who is a BJP member and former Member of the other House. I would like to know how the contract has been given to such a person. Obviously a film, made by the Jain studios.. (Interruptions)

[Translation]

SHRI RAM KAPSE (Thana): There is nothing wrong in it.. (Interruptions).... Communist rule has not come yet. I oppose there utterances which are against individual freedom.

SHRI INDRAJIT GUPTA: You may oppose it. (Interruptions)

SHRI RAM KAPSE: The Communists have not come to power yet.

SHRI INDRAJIT GUPTA: He used to react like this previously also. He did not listen to anyone. He starts speaking even before the other Member could make his point. (Interruptions)

[English]

SHRI INDRAJIT GUPTA: I would like to know the reaction of the Home Minister because if such a film is made by a BJP member then you know what kind of slant will be given to the whole thing. This would be most undesirable from the point of view of communal harmony. (Interruptions)

MR. SPEAKER: Now, papers to be laid on the Table of the House.

13.00 hrs

PAPERS LAID ON THE TABLE

Review on the working of and Annual Accounts and Audited Report, of Delhi Development Authority for 1990-91, and statement for delay in laying these papers etc.

[English]

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg

to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1990-91, together with Audit Report thereon under section (4) of section 25 of the Delhi Development Act, 1957.
- (ii) A copy of the Review (Hindi and English versions) by the Government or the Audited Accounts of the Delhi Development Authority for the year 1990-91
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority for the year 1991-92 under section 26 of the Delhi Development Act, 1957

[Placed in Library. See No. LT-3697/93]

Review on the working of and Annual Report of Belcco Lawrie Ltd. Calcutta for 1991-92 and statement for delay in laying these papers

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): I beg to lay on the Table:-

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Govern-

[Capt. Satish Kumar Sharma]

ment on the working of the Beicco Lawrie Limited, Calcutta, for the year 1991-92.

- (ii) Annual Report of the Beicco Lawrie Limited Calcutta, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3698/93]

Review of the working of and Annual Report of Apparel Export Promotion Council New Delhi for 1991-92 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri G. Venkat Swamy I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 1991-92, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Apparel Export Promotion Council, New Delhi, for the year 1991-92.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3699/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Ghaziabad, for the year 1991-92, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Carpet Export Promotion Council, Ghaziabad, for the year 1991-92.

- (3A) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-3700/93]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the British India Corporation Limited, Kanpur, for the year 1991-92

- (ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 1991-92 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No LT-3701]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 1991-92, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Fashion Technology, New delhi, for the year 1991-92.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-3702]

Detailed Demands for Grants of the Department of Atomic Energy for 1993-94 Etc.

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNES CHATURVEDI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Department of Atomic Energy for the year 1993-94.

[Placed in Library. See No LT-37037]

- (2) Detailed Demands for Grants of the Department of Space for the year 1993-94

[Placed in Library See No. LT-3704]

Review on the working of and Annual Report of the Petrofils Co-operative Ltd., Vadodara for 1991-92 and Statement for delay in paying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Eduardo Faleiro: I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited Vadodara, for the year 1991-92.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Co-operative Limited Vadodara, for the year 1991-92.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No LT-3705]

- (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1991-92, alongwith Audited Accounts.

- (3) (ii) A copy of the Review (Hindi and English ver-

[Sh. Mukul Wasnik]

sions) by the Government on the working of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1991-92.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT-3706]

Notification Under People Act, 1950

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS) (SHRI MUKUL WASNIK): On behalf of Shri H.R. Bhardwaj: I beg to lay on the Table a copy of the Notification No. O.N. 108(E) (Hindi and English versions) published in Gazette of India dated the 13th November, 1992 making certain amendments in Scheduled XXV of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, issued under sub-section (1) of section 9 of the Representation of the People Act, 1950 together with a corrigendum thereto.

[Placed in Library. See No. LT-3707/93]

Notifications under, Industries (Development and Regulation) Act 1951, Essential Community Act 1956 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): I beg to lay on the Table-

- (1) A copy of the Notification No.

S.O. 125(E) (Hindi and English versions) published in Gazette of India dated the 24th February, 1993, regarding levy and collection of Cess on Cement issued under sub-section (1) of section 9 of the Industries (Development and Regulation) Act, 1951.

- (2) A copy of the Draft Cement Rules, 1993 (Hindi and English versions) published in Notification No. S.O. 126 (E) in Gazette of India dated the 24th February, 1993 issued under section 30 of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-3708/93.]

- (3) A copy of the Electrical Wires, Cables, Aliances and Accessories (Quality Control) Order, 1993 (Hindi and English versions) published in Notification No. G.S.R. 82 (E) in Gazette of India dated the 24th February, 1993 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-3709/93]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1991-92.
- (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Cal-

cutta, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-3710/93]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1991-92. alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 1991-92.

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No LT-3711/93]

Review of the working of and Annual Report of Delhi State Industrial Development Corporation Ltd. New Delhi etc.

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (DEPARTMENT
OF SMALL SCALE INDUSTRIES AND
AGRO INDUSTRIES AND RURAL INDUS-

TRIES) SHRI M. ARUNACHALAM): I beg to lay on the Table.

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government on the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1991-92.

- (ii) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[Placed in Library. See No. LT-371293]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1991-92. alongwith Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1991-92.

[Placed in Library See No. LT-3713/93]